

**Control over Industries**

2516. SHRIMATI ILA PAL-  
CHOUDHURI :  
SHRI SITARAM KESRI :  
SHRI BAL RAJ MADHOK :  
SHRI RANJIT SINGH :  
SHRI D. C. SHARMA :  
SHRI BENI SHANKER  
SHARMA :  
SHRI HARDAYAL  
DEVGUN :  
SHRI P. C. ADICHAN :  
SHRI HIMATISINGKA :  
SHRI S. K. TAPURIAH :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) whether it is a fact that a proposal to relax control over certain industries is under the consideration of Government ;  
(b) if so, the details thereof ; and  
(c) the industries which would be benefited thereby ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The Planning Commission in the paper entitled "Approach to the Fourth Five Year Plan" have suggested that industries which only require marginal assistance by way of foreign exchange and also those which do not involve foreign exchange may be exempted from the need of securing industrial licence. A decision in the matter will be taken by Government only after considering the report of the Industrial Licensing Policy Inquiry Committee.

**Installed Capacity in Engineering Industry**

2518. SHRI R. K. SINHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a considerable part of the installed capacity in the Engineering Industry has been lying idle because of inadequate supply of raw materials ; and

- (b) if so, the steps proposed to be taken

to ensure adequate supply of raw materials to the industry ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

- (b) Does not arise.

**Untouchability**

2519. SHRI RANJIT SINGH :  
SHRI BAL RAJ MADHOK :  
SHRI HARDAYAL  
DEVGUN :  
SHRI D. C. SHARMA :  
SHRI BENI SHANKER  
SHARMA :  
SHRI RAMAVATAR  
SHASTRI :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

- (a) whether untouchability still persists in some parts of the country ;  
(b) if so, the reasons therefor ; and  
(c) the steps proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) and (b). The evil has been in existence for centuries, and cannot be rooted out in two or three decades. The practice has however almost died out in the urban areas, though sporadic cases still occur in the rural areas.

(c) The problem has been tackled by means of legal measures, propaganda, and welfare programmes for the social, educational, and economic uplift of the Scheduled Castes. These measures are being expanded under the Fourth Plan.

**Report of the British Steel Corporation Experts Team**

2520. SHRI BHAGABAN DAS :  
SHRI JYOTIRMOY BASU :  
SHRI GANESH GHOSH :  
SHRI P. RAMAMURTI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 2162 on the 26th November, 1968 and state :

- (a) the details of the report submitted